Annexure-8

Name of the corporate debtor: Holy Heights Infrastructures Private Limited; Date of commencement of CIRP: 22.02.2023 (Mr. Manoj Kumar appointed as IRP vide Order dated 31.03.2022 in place of erstwhile IRP); List of creditors as on: 23.06.2023

List of Operational creditors (other than Workmen andEmployees and Government Dues) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
			Not Applicable												
	Total														